Annexure-1
Name of the corporate debtor - MAP Oil LLP; Date of commencement of liquidation: 24-04-2023; List of stakeholders as on:08-07-2023

<u></u>					List of secured financial creditors											
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted										1	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	t claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	State Bank of India	AAACS8577K	19-05-2023	56,02,00,800	55,75,65,111	Secured Financial Creditor	Yes	Yes	(1) Charge over entire current assets of the company such as stock, inventory, book debts, other current assets. (2) Hypothecation of Plant and Machinery and Other Fixtures (3) Factory Land and Building of Promoter given as Collateral		100.00%	-	-	26,35,688.62		
	Total			56,02,00,800	55,75,65,111						100.00%			26,35,688.62		